

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3719 of 2013

This the 2nd day of September, 2015

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Shri Anil Rao
S/o Sh. Rati Ram Yadav,
R/o WZ-179, Shakur Pur Village,
Delhi-110034.
PIS NO.28961282, Belt No.586/SB ...Applicant
(By Advocate: Shri Sourabh Ahuja)

Versus

1. Govt. of NCT of Delhi
Through the Home Secretary,
5th Floor, C-Wing, Delhi Sachivalaya, New Delhi.
2. Commissioner of Police,
Delhi Police, PHQ, MSO Building,
IP Estate, New Delhi.
3. Staff Selection Commission
Through its Chairman,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-3.
4. Lt. Governor of Delhi,
Raj Niwas,
Raj Pur Road, Shamnath Marg, Delhi.

...Respondents
(By Advocate :Ms. Shabnam Parween for Shri S.M. Arif)

ORDER (ORAL)

SHRI V. AJAY KUMAR, MEMBER (J) :

Learned counsel for the applicant submits that he has no instructions from the applicant and the legal notice sent by him to the applicant was also unanswered. Hence, this Original Application is dismissed for non-prosecution. No costs.

**(SHEKHAR AGARWAL)
MEMBER (A)**

(V. AJAY KUMAR)
MEMBER (J)

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